

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

TP 255 of 2019 [CP(IB) 89 of 2019]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.03.2021**

Name of the Company: Mahrukh Jafar Widow of Asad Jafar
V/s
Shree Maheshwar Hydrel Power
CorporATion Ltd

Section 9 IBC of 2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER
(through video conferencing)**

Mr. Kunal P Vaishnav, advocate, appeared on behalf of Petitioner.

The other related matter of the same Corporate Debtor is already heard partly, hence this matter is also adjourned for hearing on 30.04.2021.

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**

Dated this the 25th day of March, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL**